

ITEM NO.104

REGISTRAR COURT.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7527-7528 OF 2012

BEFORE THE REGISTRAR M.A. SAYEED

GHANSHYAM

Appellant (s)

VERSUS

YOGENDRA RATHI

Respondent(s)

Date: 02/07/2013 These Appeals were called on for hearing today.

For Appellant(s)

Mr. M.A. Krishna Moorthy,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The matter is complete in all respects.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per
rules.

			(M.A. SAYEED)	
			REGISTRAR	

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